

June 7, 2010

Certificate of Registration of Mahamaya Investments Ltd. - Cancelled

The Reserve Bank of India has on April 28, 2010 cancelled the certificate of registration granted to Mahamaya Investments Ltd., having its registered office at 5th Floor, Mafatlal House, Backbay Reclamation, Mumbai - 400 020 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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